# GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

# RAJYA SABHA UNSTARRED QUESTION NO. 2761 TO BE ANSWERED ON 24<sup>th</sup> MARCH, 2023

#### **BENEFITS OF GeM**

### 2761 SHRI VINAY DINU TENDULKAR:

Will the Minister of **COMMERCE & INDUSTRY** be pleased to state:

- (a) the manner in which last-mile Government buyers, sellers and service providers in public procurement would be benefited from the joint efforts of Department of Posts and Government e-Marketplace (GeM) and Common Service Center e-Governance Services India Ltd.;
- (b) the types of facilities which would be provided by the Department and the pre requisites for the users and service providers for registration;
- (c) whether user friendly mobile application is also being prepared for the common man; and
- (d) the States and UTs where pilot project has been launched and by when it will be launched in Goa, the details thereof?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SMT. ANUPRIYA PATEL)

(a) to (d): Government e-Marketplace was launched all over India (including Goa) on 21<sup>st</sup> December 2022. Nearly 5.2 lakh+ CSCs and approx. 1.5 lakh+ India Post offices across India are being trained to assist last-mile Government buyers, sellers and service providers with buyer/ seller registration, product catalogue upload and management, order acceptance, fulfilment and invoice generation functionality on the GeM portal.

By providing hyper-local assistance to under-served seller groups namely; Women, Khadi and Tribal entrepreneurs, Micro & Small Enterprises [MSE], Self-Help Groups [SHGs], Farmer Producer Organizations [FPO], Startups, Artisans and Weavers, Divyangjan craftsmen and bamboo producers through Common Service Centres, in-field training and other support services during their onboarding and transaction journeys, GeM strives to provide;

- i. These under-served seller groups with direct access to Government markets and buyers at improved product market prices sans intermediaries, and
- ii. thereby spurring hyper-local job-creation and wealth-generation in rural India.

Last-mile stakeholders such as Local Bodies, Panchayati Raj institutions, among others and under-served seller groups in rural areas and stakeholders' such as schools, colleges, scientific and technical research institutions, and universities, among others in public procurement will benefit from this joint effort.

## Types of facilities which would be provided by the Department include:

- i. Value-added services such as photography of product images, packaging, logistics and shipment of packages through Speed Post and Business Parcel, through India Post website, online, print and office communication channels will also be delivered to sellers and service providers at charges defined by CSC and Department of Posts. GeM Services offered through Common Service Centres [CSC] will be made available to all Government buyers at no charge.
- ii. Rates for packaging materials and shipment of packages through Speed Post and Business Parcel through India Post website, online, print and office communication channels will be shared with CSCs.
- iii. No Charges will be levied for;
  - 1.Buyer Registration for single-state and multi-state Cooperative Societies, and
  - 2. Seller Registration and Account Updation (with all KYC details)
- iv. Nominal charges to paid by sellers and service providers for:
  - 1. Product/ Service Catalogue Upload & Management, and
  - 2. Value-added Services (Packaging & logistics at CSC and India Post)

## Pre-requisites for seller registration include;

- i. Aadhaar Number/ Virtual ID/ Personal PAN of the User.
- ii. Mobile number linked with Aadhaar/ Mobile number in case of PAN.
- iii. Active Email ID.
- iv. Documents as per Constitution/ Business type such as CIN, PAN, DIPP, Udyam Number, ITR details to complete profile.
- v. Address details (Registered Address).
- vi. Bank account details.

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